

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 106/12	TP 42/16	Hearing	397/ 398	Mrs. Kaushy Lal & 3 Others Vs Regal Machine Tools P. Ltd., & 7 Others.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 V-MAHESH  
P.C.S.  
9600034643

Petitioners.  
(All of them)



V. Mahesh  
Associates.

2. Pragnal P  
for VGB Associates

Respondents  
1 to 5



**ORDER**

Counsel for petitioner is present. Smt. Prema Hatti Standing Counsel for petitioner is present. She reported no further comments on the amended scheme. Assistant from OL office is present. Heard PCS for petitioner. He reported he has complied all formalities for approving the scheme and filed necessary papers. Therefore matter is reserved for orders.

  
MEMBER(J)

  
MEMBER(T)